

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:1508
ANSWERED ON:04.03.2011
CENTRALLY SPONSORED HEALTH SCHEMES
Nirupam Shri Sanjay Brijkishorilal

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the amount allocated under the Centrally Sponsored Health Schemes during the last three financial years, schemewise, year-wise and State/UT-wise including Maharashtra;
- (b) the amount released against the allocation made during this period, schemewise; State/UT-wise;
- (c) whether the State Governments including Maharashtra have already spent funds released to them;
- (d) if so, the details thereof and if not, the reasons therefor;
- (e) whether the Government has undertaken/established a monitoring and auditing mechanism to ensure the rightful implementation of the schemes and the utilisation of funds; and
- (f) if so, the details thereof?

Answer

THE MINISTER OF HEALTH & FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a) to (d): Statements showing the Scheme-wise and State-wise Allocation, Release and Expenditure under Major Centrally Sponsored Health Schemes including Maharashtra during the Financial Years 2007-08 to 2010-11 (up to 31st December, 2010) are enclosed as Annexure I and II. It would be seen that the States have been able to utilize most of the funds during this period. However, the pace of utilization was slow during the initial years of the implementation of the various components of National Rural Health Mission owing to shortage of manpower and infrastructural facilities. The unspent balances of the funds are carried forward to the next Financial Year to implement the approved activities. The absorptive capacities have improved in the States, utilization of funds has increased.

(e) & (f): Yes. The Government monitors the implementation and progress of these schemes / programmes in the country through multiple monitoring mechanisms that includes analysis of structured monthly and quarterly reports, Common Review Missions / Joint Review Missions, dissemination workshops, surveys etc. The Ministry also constantly monitors the utilization of funds through Financial Monitoring Reports, concurrent audit and the annual statutory Audit Reports.